

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:5074

ANSWERED ON:28.04.2005

BHATINDA REFINERY

Ajnala Dr. Rattan Singh;Dhindsa Shri Sukhdev Singh;Libra Shri Sukhdev Singh

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

to the reply given to Unstarred Question No.546 on March 3, 2005 regarding Refinery at Bhatinda and state:

(a) whether Hindustan Petroleum Corporation Limited has since concluded a Deed of Assurance with Government of Punjab on Refinery Project at Bhatinda;

(b) if so, whether the work on refinery has been started; and

(c) if so, the details thereof?

Answer

MINISTER OF PETROLEUM & NATURAL GAS AND PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR)

(a) No, Sir, but agreement has been reached on the Heads of Agreement to be incorporated in the Deed of Assurance and formalities with regard to concluding the Deed are expected to be completed shortly.

(b) & (c) Work has started with regard to the finalisation of the configuration of the refinery at Bathinda. Engineers India Limited have been assigned the task of optimising the process units and product slate of the refinery.